

Nomination of cases by Hon'ble The Chief Justice on 15/10/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 25216/2015	Hon. A. K. Tripathi, J.	Computer fresh Section on 15/10/2015
Hon....., J.			
2	Bail – 37193/2015	Hon. Harsh Kumar, J.	Computer fresh Section on 15/10/2015
3	A482 – 30923/2015 (NRHM)	Hon. Arun Tandon, J.	Computer fresh Section on 15/10/2015
4	A482 – 30749/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 15/10/2015
5	A482 – 30606/2015	Hon. Bharat Bhushan, J.	Listing Section on 15/10/2015
6	W. P. - 54029/2015 with W. P. - 56218/2015 with W. P. - 70179/2011	Hon. Ran Vijai Singh, J. (with connected matters)	Computer fresh Section on 15/10/2015
Special Order			
7	W. P. - 55113/2015	Place before the Bench of Hon'ble Arun Tandon, J. and Hon'ble Ashwani Kumar Mishra, J.	Writ A-II Section on 15/10/2015
8	A482 – 43201/2013 with Nomination Appl – 365941/2015	In view of the order passed by the Hon'ble Supreme Court on 09.10.2015 in W.P. (CrI) 177/2015, the Criminal Miscellaneous Application (43201 of 2013) is assigned to Hon'ble Manoj Misra, J. for hearing & final disposal expeditiously. The Hon'ble Supreme Court has laid down a time schedule of 2 months for disposal. List on 26.10.15 in addl. list.	U/S 482 Section on 16/10/2015
9	Bail – 35494/2015 with Nomination Appl – 365146/2015	Place before appropriate Court.	Bail Section on 16/10/2015
10	Bail – 32722/2015 with Nomination Appl – 365151/2015	Place before appropriate Court.	Bail Section on 16/10/2015

11	Bail – 35333/2015 with Nomination Appl – 365149/2015	Place before appropriate Court.	Bail Section on 16/10/2015
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
16/10/2015